SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6678
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	261
6	ARBP-Petitions under Indian Arbitration Act.	103
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5108
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2813
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2401
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8601
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	277
20	Contempt Petition in Cuttack Bench	459
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	125
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1015
25	CRLA-Appeal against Judgement/Sentence.	10374
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1433
27	CRLMA-Other Miscellaneous Application.	719
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10817
29	CRLMP-Criminal Miscellaneous Petition	802
30	CRLREV-Criminal Revision.	9222
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	160
34	CRREV-Criminal Revision	243
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
45	EXP-Execution Petition.	22

47 11 Not Appeal from Orders. 2273 49 FA(OS)-FA from Judgement in original suits. 1 50 GA-Government Appeals 112 51 GCRLA-Government Appeals 417 52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 255 55 JCRLA-Jail Criminal Appeal 1211 57 JCRLAV-Jail Criminal Appeal 1211 57 JCRLRV-Jail Criminal Appeal 1211 58 JCRMC-Jail Criminal Misc.Case. 1 60 LAREF-References (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Case (Appeals) 1032 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 <th>1086</th> <th>FA-First Appeal</th> <th>47</th>	1086	FA-First Appeal	47
49 FA(OS)-FA from Judgement in original suits. 1 50 GA-Government Appeals 112 51 GCRLA-Government Appeals 417 52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 255 55 JCRA-Jail Criminal Appeal 1211 57 JCRLA'-Jail Criminal Revision. 12 58 JCRMC-Jail Criminal Misc.Case. 1 60 LAREF-References (Land Acquisition Act) 991 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 6216 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 1000 65 MATA-Matrimonial Cases (Appeals) 1032 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 97 70 OJC-Original Jurisdiction case (Writ)			
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81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1622	189	Review Petition in Cuttack Bench	79
82 RPFAM-Revision US 19 of Family Court Act. 1622	3	Review Petition in Sambalpur Bench	80
	2151	RFA-FA from Judgement and Decree in Suit	81
83 RSA-Second Appeal from Judgement and Decree. 6720	1622	RPFAM-Revision US 19 of Family Court Act.	82
	6720	RSA-Second Appeal from Judgement and Decree.	83
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84RVWPET-Review Petition.2181	2181	RVWPET-Review Petition.	84
85 SAO-Second Appeal from Appellate Order. 219	219	SAO-Second Appeal from Appellate Order.	85

	SA-Second Appeal	2239
87 5		
	SCLP-Pet.for leave to appeal to Supreme Court	1
88 5	SJC-Special Jurisdiction Case (Tax Matters)	171
89 9	SM-Suo Motu.	44
90 5	SPA-Sp.Appeal before DB	1
91 5	STAPL-Appl.for direction to make a reference.	1
92 9	STREV-Sales Tax Revision.	1262
93 1	TA-Tax Appeal	11
94 1	TEST-Testamentary Cases.	1
95 1	TREV-Tax Revesion	88
96 1	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	315
97 1	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	825
98 \	WA-Appeals before DB against SB Judgement	4485
99 V	WPC(OAB)-Original Application in Berhampur Bench	63
100 V	WPC(OAC)-Original Application in Cuttack Bench	12359
101 V	WPC(OA)-Original Application in Bhubaneswar Bench	5286
	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	475
	WPC(OAPPC)-Original Application Permission Petition in Cuttack	170
	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105 V	WPC(OAS)-Original Application in Sambalpur Bench	181
106 V	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	418

110	WP(C)-Writ Petition under Art.226 and 227. Grand Total	69473 189708
109	WPC(T)-Temporary Number in Bhubaneswar	35
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9
107	WPC(TAC)-Transfer Application in Cuttack Bench	196